

OFFICE ORDER.

Pursuant to the Order No. HHC/RG/C-19/2020-95 dated 12th June, 2021 of Registry of Hon'ble High Court of H.P., the Hon'ble High Court has decided that the Subordinate Courts shall take up urgent cases as well as cases which are mature for arguments by virtual/ physical mode, whichever is more practicable till further order.

As per the direction of Registry of Hon'ble High Court of Himachal Pradesh, 50 % staff of every Court/office in this Division shall attend the office on all working days on rotational basis till further order. The employees, not in roster, shall be available for call-up at short notice to attend office/Court, if required, however, the employees with comorbidities and pregnant women shall not be required to attend the office and they shall continue to work from home.

All the SOPs issued by the Hon'ble High Court and concerned Authorities from time to time shall be adhered to in letter and spirit.

Sd
(Bhupesh Sharma)

District and Sessions Judge,
Solan, District Solan, H.P.

Dated: 14.06.2021.

Endst.No. D&SJ/SLN/EC/Covid-19/2021: 4130

Copy is forwarded for information to:-

- 1) The Registrar General, Hon'ble High Court of Himachal Pradesh w.r.t. Registry order No. HHC/ RG/C-19/2020- 95 dated 12th June, 2021 for kind information please.
- 2) All the Judicial Officers of this Civil and Sessions Division.
- 3) The Deputy Commissioner, Solan.
- 4) The Superintendent of Police, Solan and Baddi, District Solan, H.P.
- 5) The District Attorney, Solan, District Solan, H.P.
- 6) The President Bar Association, Solan, Kasauli, Nalagarh, Arki and Kandaghat, District Solan, Himachal Pradesh.
- 7) The Civil Nazir of this office.
- 8) The System Officer of this office with the direction to upload the order in the website of District Courts Solan.
- 9) Guard file.

Bhupesh
District and Sessions' Judge,
Solan, District Solan, H.P.